

**Cash payment to the Beneficiaries  
under IRDP**

3081. SHRI LAL DUHOMA : Will the Minister of AGRICULTURE & RURAL DEVELOPMENT be pleased to state :

whether Government would consider making cash payment to the beneficiaries under IRDP to avoid corrupt practices ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : No, Sir. No such proposal is under consideration of the Government of India.

[Translation]

**Implementation of agreement with United  
Bank of India and Labour Organisations**

3082. SHRI NARESH CHANDRA CHATURVEDI : Will the Minister of LABOUR be pleased to state :

(a) whether an agreement was signed on 8 May, 1984 between the management of United Bank of India and its two labour organisations namely, United Bank of India Shramik Karamchari Samiti and United Bank of India Employees Union with the mediation of Chief Labour Commissioner, Delhi ;

(b) if so, whether the agreement has been implemented in full ; and

(c) if not, the reasons therefor and which side is violating the agreement ?

THE MINISTER OF LABOUR (SHRI T. ANJIAH) : (a) Following an understanding reached between the Unions which started agitations and the management of United Bank of India on 8.5.84 and subsequent discussions, the matter has been taken up in conciliation.

The Conciliation Proceedings are in progress. Instructions have been issued to the CLC to expedite the finalisation of the proceedings.

(b) and (c). Do not arise.

[English]

**Adequacy of Warehousing in India**

3083. SHRI BANWARI LAL BAIRWA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the development of warehousing schemes in India during the last five years ;

(b) whether it has been able to cover the whole country by having adequate warehouses in the country ;

(c) if not, how do Government propose to correct this deficiency ; and

(d) the details of the scheme ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) The Central Warehousing Corporation and the 16 State Warehousing Corporations are jointly engaged in the development of warehousing facilities in the country. The number of warehouses with these Corporations, owned and hired taken together, increased from 1,330 as on 31.3.1980 to 1,525 as on 31.1.1985. During this period, their covered storage capacity, owned and hired together, increased from 81.0 lakh tonnes to 112.8 lakh tonnes.

(b) to (d). The Central and the State Warehousing Corporations have set up the warehouses at various places in the country keeping in view the business potential and operational considerations. Addition to warehousing capacity is undertaken to meet the increasing requirements and is a continuous process. During 1985-86, these Corporations are expected to construct an additional capacity of 12.0 lakh tonnes.

**Shortfall in achieving the targets of  
IRDP in West Bengal**

3084. SHRI BHOLA NATH SEN : Will the Minister of AGRICULTURE & RURAL DEVELOPMENT be pleased to state :

(a) whether there has been shortfall in the matter of achieving the Sixth Plan targets for bringing the rural poor in West Bengal above poverty line through Integrated Rural Development Programme and other allied programmes ;